

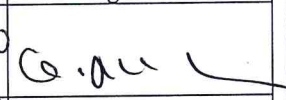
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**  
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 20.08.2018 AT 10.30 AM**

10

|                                  |                                  |
|----------------------------------|----------------------------------|
| TRANSFER PETITION NO.            |                                  |
| COMPANY PETITION/APPLICATION NO. | CA No.852/252/HDB/2018           |
| NAME OF THE COMPANY              | Surekha Agro Farms Pvt Ltd       |
| NAME OF THE PETITIONER(S)        | Surekha Agro Farms Pvt Ltd       |
| NAME OF THE RESPONDENT(S)        | Registrar of Companies Hyderabad |
| UNDER SECTION                    | 252                              |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No.                    | Signature   |
|------------------------|-------------|---|---|
| K. PHANI KUMAR         | ADVOCATE    | ICPKUNAR@CAW<br>@SNAICC.COM<br>9441407970 |  |
|                        |             |   |   |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
|                        |             |                        |           |
|                        |             |                        |           |

**ORDER**

Learned counsel Mr.K.Phani Kumar present for Applicant.

Applicant filed proof of service of copy of petition on ROC.

Applicant is directed to issue notice to ROC requiring him to file report within 14 days from the date of receipt of notice and file proof of service.

List the matter on 18.09.2018 for report of ROC and hearing.

  
MEMBER JUDICIAL